

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
STARRED QUESTION NO. *254
TO BE ANSWERED ON 05.08.2021

Single Point Registration Scheme of NSIC

*254. SHRI GAJANAN KIRTIKAR:
SHRI DHANUSH M. KUMAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the National Small Industries Corporation (NSIC) facilitates the growth of small enterprises by increasing the share of Government purchases from this sector and if so, the details thereof;
- (b) whether the number of micro and small industries, registered under Single Point Registration Scheme of NSIC has increased over the years and if so, the details thereof during the last three years, year and State-wise;
- (c) whether the NSIC has launched a programme exclusively for women entrepreneurs;
- (d) if so, the number of women who were able to take entrepreneurship during the above period with the help of NSIC in the country including the States of Maharashtra and Tamil Nadu; and
- (e) whether the Government provides any financial support to such entrepreneurs and if so, the details thereof during the said period?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) to (e): A statement is laid down on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *254 FOR ANSWER ON 05.08.2021

(a) & (b): The National Small Industries Corporation Limited (NSIC) provides support for development of micro, small & medium enterprises (MSMEs) through various schemes & services such as raw material distribution, credit support for raw materials procurement, tender & consortia marketing and technical assistance to MSMEs. NSIC also registers micro and small enterprises (MSEs) under its Single Point Registration Scheme (SPRS). The units registered under SPRS are eligible to get the benefits under Public Procurement Policy for Micro & Small Enterprises Order 2012 as notified on 23.03.2012 and subsequently amended from time to time. State-wise details of MSEs registered under SPRS of NSIC during the last three years is given at Annexure. The details of procurement made from MSEs during the last three years are as under:

(Rs. crore)

Year	Procurement from MSEs
2018-19	40399.70
2019-20	39665.10
2020-21	40443.21

Source: MSME Sambandh Portal

(c) to (e): NSIC has not launched any programme exclusively for women entrepreneurs. However, Ministry of MSME is implementing various schemes and programmes for growth and development of MSMEs including women owned MSMEs in the country. More than 4 lakh women have been supported through various schemes of this Ministry during the last three years. These programmes are aimed at providing credit support for new enterprise creation as well as expansion of existing enterprises, skill development, technology upgradation, enhancing competitiveness and marketing support to MSMEs. Under Prime Minister's Employment Generation Programme (PMEGP), a credit-linked subsidy programme, higher subsidy to the tune of 35% is provided to women entrepreneurs for setting up their unit. In Coir Sector, this Ministry implements 'Skill Upgradation & Mahila Coir Yojana' under Coir Vikas Yojana, aimed at skill development of women artisans engaged in the Coir industry in the coir producing States of the country.

In addition, under the Public Procurement for MSEs Amendment Order, 2018, a special provision has been created to support women-owned MSEs which mandates 3% procurement from them by Central Ministries/Departments and Central Public Sector Enterprises (CPSEs).

Annexure

Annexure referred to in reply to parts (a)&(b) of Lok Sabha Starred Question No. *254 for answer on 05.08.2021

**STATEWISE UNITS REGISTERED UNDER SINGLE POINT REGISTRATION
SCHEME OF NSIC DURING LAST THREE YEARS**

Sl. No.	Name of the State	2018-19	2019-20	2020-21
1	ANDAMAN AND NICOBAR	9	17	14
2	ANHRA PRADESH	643	668	533
3	ARUNACHAL PRADESH	2	4	4
4	ASSAM	104	75	99
5	BIHAR	150	144	109
6	CHANDIGARH	198	60	62
7	CHHATTISGARH	164	154	129
8	DADRA AND NAGAR HAVELI	36	9	15
9	DAMAN AND DIU	2	6	10
10	DELHI	2270	2510	1813
11	GOA	20	54	59
12	GUJARAT	1279	1259	1090
13	HARYANA	749	973	939
14	HIMACHAL PRADESH	57	105	102
15	JAMMU AND KASHMIR	15	43	49
16	JHARKHAND	443	504	491
17	KARNATAKA	1640	1892	1343
18	KERALA	429	472	413
19	MADHYA PRADESH	517	506	482
20	MAHARASHTRA	3610	3851	3343
21	MANIPUR	4	7	6
22	MEGHALAYA	6	11	9
23	NAGALAND	1	2	2
24	ODISHA	663	731	749
25	PONDICHERY	89	75	70
26	PUNJAB	731	636	593
27	RAJASTHAN	585	636	685
28	TAMIL NADU	2108	2166	1967
29	TELANGANA	1647	1689	1591
30	TRIPURA	4	8	7
31	UTTAR PRADESH	2167	1944	1847
32	UTTARAKHAND	92	205	167
33	WEST BENGAL	2537	2642	2113
	Grand Total	22971	24058	20905